## **HIGH COURT OF UTTARAKHAND, NAINITAL**

## **OFFICE MEMORANDUM**

No. 23 Date: 20<sup>th</sup> March, 2024.

To,

- 1. Sri Roop Ram Bhatt
- 2. Sri Dinesh Singh Bisht
- 3. Sri Banshidhar Pandey
- 4. Sri Pradeep Bandhavkar
- 5. Sri Kailash Giri
- 6. Ms. Pritee Bajpai
- 7. Sri Diwan Singh Bisht

## **Subject:** Regarding Selection to the Post of Head Bench Secretary.

In continuation of O.M. No. 17 & 20 issued on dated 12.03.2024 & 19.03.2024 respectively, for filling up 01 (one) vacant post of Head Bench Secretary, the Viva-voce scheduled to be held on 20.03.2024 at 5:30 P.M. has been postponed.

The said Viva-voce shall now be conducted **on 21.03.2024 at 05:00 P.M. in the Hall adjacent to the Conference Hall, Management Section, High Court of Uttarakhand, Nainital**.

The criteria for selection to the post of Head Bench Secretary as cited in the aforementioned Office Memorandum(s) shall remain the same

All the above mentioned Bench Secretary, Grade-I of the Court, are directed to report for the said Viva-voce on the scheduled date & time at the designated place as above.

By order of Hon'ble the Chief Justice

Sd/-(Ashish Naithani)

Registrar General High Court of Uttarakhand, Nainital.

No. 1625/UHC/I-a-3/Admin.A(Recruitment Cell)/2004 Date: 20th March, 2024. Copy forwarded for information and necessary action to:-

- 1. P.S. to Registrar General.
- 2. Concerned officers of the Court.
- 3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
- 4. Deputy Registrar (I.T.) with the directions to upload the aforementioned Office Memorandum on the website of the High Court.
- 5. Guard File/Notice Board.

By Order,

Registrar (Inspection)